

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 WESTERN ZONE BENCH, PUNE AT PUNE
 MISCELLANEOUS APPLICATION No.04 of 2025
 IN
 ORIGINAL APPLICATION NO.13 of 2025

Vanshakti and ors

Applicant

V/s

CIDCO and Others.

Respondents

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 (ADV. S.B. Vaidya-Pandit)

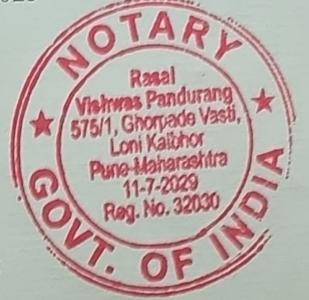
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AFFIDAVIT

ON BEHALF OF THE RESPONDENT NO. 2

I, Vivek Ghule, age, 32, District Mining Officer, Collector Office, Dist. Thane on behalf of respondent no. 2 do hereby state on solemn affirmation as under:-

1. I say that, the Applicant has filed with the prayers to direct the authorities to initiate restoration of the total area of the land in which quarry operations has been done in village, Pawane and ors from Tal. And Dist. Thane.
2. I say that, this Hon'ble Tribunal vide its order dated 29.01.2025 directed to submit replies regarding what it is the current status of the matter, whether quarry operators could be identified, the area in which they had done quarry work could be ascertain or not.
3. I say that, I have been authorized to file affidavit on behalf of respondent no. 2 vide letter dated 31.01.2025.
4. I say that, office of respondent no. 2 is not having direct control over the mining permissions in the Thane district. The office of Dy. Director only has the authority to approve the mining plan

submitted by the project proponents/ mine owners as per the Government resolutions.

Hence it is requested to pass appropriate order.

Hence this Affidavit.

Verification

I, Vivek Ghule, age, 32, District Mining Officer, Collector Office, Dist. Thane, do hereby state that I have read the above content of the aforesaid Affidavit in Para No.1 to 3 and that it is true to the best of my knowledge and belief.

Hence, verified this at -

on ___ the day of June, 2025

9 JUN 2025

Affiant

[Signature]

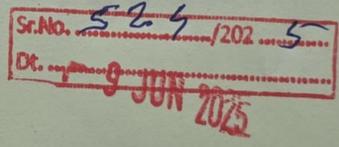
Vivek Ghule

(District Mining Officer Thane)

I know Affiant

[Signature]

Advocate



BEFORE ME
[Signature]
RASAL VISHWAS PANDURANG
NOTARY
GOVT OF INDIA

